

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

IA(I.B.C)/112(CH)2024

And

CP (IB) No.101/Chd/Hry/2023

IN THE MATTER OF:

**Shone Welt Technologies
Pvt. Ltd.**

...Petitioner-Operational Creditor

Versus

**Deck mount electronics
private limited**

...Respondent-Corporate Debtor

Under Section: 9 IBC 2016

Rule: 11 of NCLT, 2016

Order delivered on 29.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.06.2024.

Sd/-

Court Officer